GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:1061 ANSWERED ON:28.11.2011 INCLUSION OF CASTES IN BACKWARD CLASSES LIST Pratapsinhmaharaj Shri Bhonsle Shrimant Chh. Udganraje

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the castes included in the list of backward classes before the implementation of Mandal Commission, State-wise;
- (b) the percentage of reservation provided to them in jobs in various States;
- (c) whether such groups of castes other than Other Backward Classes (OBCs) are being provided reservation separately in such States;
- (d) if not, whether the Government will make arrangements for reservation to such groups of castes; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

- (a) to (c) State-wise separate lists of Backward Classes/ Other Backward Classes (OBCs) and their status of reservation in services are not maintained centrally. States are competent to notify their own Other Backward Classes and to provide reservation for them in State services.
- (d) & (e) Central lists of OBCs for various States are notified by the Central Government, and are published in the Gazette of India.